


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE:
TIS HAZARI COURTS,
DELHI.

ORDER

Pursuant to the recommendations of the Selection Committee made in its meeting held on 18.10.2023, Sh. Krishna Sah (E.C.-13135), Sr.JA presently working as Assistant Accounts Officer on ad-hoc basis as stop gap arrangement, is hereby appointed as Assistant Accounts Officer, Group-B (Gaz.), on regular basis from the date he assumes the charge on regular basis since he possesses essential qualification depicted in Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012.

In that event, present pay drawn by Sh. Krishna Sah would be protected as per rules and his pay shall be in PB Rs.9300-34800/- with Gr. Pay Rs.4800/- (Pay Level-8 of seventh pay commission) under FR 22 1(a)(3). Further, Sh. Krishna Sah shall not be entitled to claim seniority on the grounds of drawing higher pay and services rendered as Assistant Accounts Officer on ad-hoc basis or otherwise. He shall be entitled for the seniority in the Accounts Cadre & emoluments attached thereto of new posts from the date he assumes the charge.

As per Chapter (IV), Probation and Officiation, Rule 21 (2) of Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, his appointment shall be on officiating basis for a period of two years.


(NAROTTAM KAUSHAL)
Principal District & Sessions Judge 3/11/23
(HQs), Delhi

No. 85863-913/Admn.-I/S&P/AAO/2023

Dated 03.NOV.2023

➤ Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, East/New Delhi/South-West/West/North-West/South/North-East/South-East/Shahdara/North Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue.

3. The HOO, Accounts Branch, Central/West/New Delhi/South-West /South/South-East, / North /North-West/East/Shahdara/North-East, Districts, Delhi/New Delhi.
4. Concerned Pay & Accounts Office (*through concerned Accounts Branch*), Central/ West /New Delhi /South-West/South/South-East/North/North-West/East/Shahdara/ North-East Districts, Delhi/New Delhi.
5. PS office of the Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
6. Branch In-Charge, Litigation Branch/Recruitment Cell, Central, THC, Delhi.
7. Web Site Committee, THC, Delhi.
8. Hindi Section, THC, Delhi.
9. Dealing Assistant, Seniority & Promotion, Admn.-II, Central, THC, Delhi.
10. Dealing Assistants, Posting & Transfer/Personal File Seat, Admn.-I, Central, THC, Delhi.
11. Dealing Assistant, ACR Cell, THC, Delhi.
12. Dealing Assistant, Establishment Seat, Admin-I, Central, THC, Delhi.
13. Dealing Assistant, Layers Seat, THC, Delhi.
14. Official concerned with the instruction to assume the charge of new post.



**Principal District & Sessions Judge
(HQs), Delhi**